GOVERNMENT OF INDIA COAL LOK SABHA

UNSTARRED QUESTION NO:736 ANSWERED ON:10.12.2013 SCREENING COMMITTEE FOR COAL BLOCK ALLOCATION Singh Shri Pashupati Nath

Will the Minister of COAL be pleased to state:

(a) whether the coal blocks are allotted on the recommendations of the Screening Committee;

(b) if so, the details of the composition of the Committee;

(c) the details regarding the parameters adopted by the Screening Committee for recommending allotment of coal blocks;

(d) whether the Government has reviewed the functioning of the Screening Committee; and

(e) if so, the details thereof?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF COAL (SHRI PRATIK PRAKASHBAPU PATIL)

(a) to (e) The allocation of captive coal blocks to public/private companieswas done through the mechanism of an inter-Ministerial inter-Governmental body called the Screening Committee. The Screening Committee was chaired by the Secretary (Coal) and had representation from Ministry of Steel, Ministry of Power, Ministry of CommerceandIndustry (Department of Industrial Policy and Promotion), Ministry of Environment and Forests, Ministry of Railways, Coal India Limited (CIL), CIL Subsidiaries including Central Mine Planning & Design Institute Limited, NeyveliLignite Corporation and the concerned State Governments. Allocations were decided by the Govt. on the basis of recommendations of the Screening Committee.As per the minutes, the Screening Committee assessed the applications having regard to the matters such as techno -economic feasibility of the end use project, status of preparedness to set up the end use project, past track record in execution of projects, financial and technical capabilities of the applicant companies, recommendations of the state governments and the administrative Ministry concerned.

After enactment of the Mines and Minerals (Development & Regulation) Amendment Act, 2010, the coal block allocation are required to be made in accordance with the "Auction by Competitive Bidding of Coal Mines Rules, 2012".